

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**APPLICATION NUMBER** : Comp.Appeal/33/2024  
**PETITION NUMBER** :  
**NAME OF THE PETITIONER(S)** : Income Tax Officer  
**NAME OF THE RESPONDENT(S)** : Impulse Power Solutions Pvt. Ltd. and  
3 Others  
**UNDER SECTION** : Sec 252(1) of CA, 2013  
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**ORDER**

Present: Shri. Raj Jhabakh, Ld. Counsel along with Ms. Madhumitha for  
the Appellant.

Shri. Avinash Krishnan Ravi, Ld. Counsel for the RoC.

None for the other Respondents.

As per the Affidavit of Service, other Respondents could not be served as they  
were not found at the given address.

RoC report is awaited.

Ld. Counsel for the RoC submits that Appellant Counsel be directed to serve the  
copy afresh on the RoC.

Ld. Counsel is directed to serve on the mail of the counsel for the RoC.

List the appeal for reply / report / appearance of other Respondents on  
**23.07.2024.**

**Sd/-**  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs